## NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 04/01/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/194/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: M/s. Malabar Hotels Pvt Ltd & 3 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

KANNAN P.T.

FOR MIS. FOXMANDAL RESPONDENTS NO.7/2 and L

2. K. RAMASAMY 2 G. V. MOHAN KUMAR 3. T.v.P. Saivihai

Coursel My ORDER

Counsels representing both the parties are present. At request of both the counsels time extended for final hearing. Put up on 18.01.2017 at 10.30 A.M.

(Ch. Md. Sharief Tarier)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)